

Insolvency and Bankruptcy Board of India

Jointly with IIPICAI, IPAICMAI & ICSIPA (lead partner)

IP CONCLAVE

“Building the Institution of Insolvency Professional”

On 10.02.2018

At Hall No. 6, Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi – 110001

Time	Thought Leaders
09:00 am – 09:30 am	Registration
09:30 am – 10:30 am	<i>“Building the Institution of Insolvency Professional”</i> Dr. M. S. Sahoo Chairperson, IBBI
10:30 am – 11:30 am	<i>“Duties of Resolution Professional under IBC, 2016 & Best Practices”</i> Hon’ble Justice Shri M. M. Kumar President, NCLT
11:30 am	Tea Break
12:00 noon – 01:00 pm	<i>“IP as Key Facilitator for Value Creation”</i> Shri Uday Kotak Executive Vice Chairman & Managing Director, Kotak Mahindra Bank
01:00 pm	Lunch